

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2441
ANSWERED ON 15.12.2025**

Kendriya Vidyalayas in Bihar

2441. Dr. Alok Kumar Suman:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the Central Government is paying huge amount for rented accommodation of Kendriya Vidyalayas in Bihar; and
- (b) if so, the total amount paid for rented accommodation of Kendriya Vidyalayas in Bihar during the last ten years, year-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b) Proposals for opening of new Kendriya Vidyalayas (KVs) may be sponsored by Ministries or Departments of the Government of India/State Governments/ Union Territories Administrations, with commitment to provide requisite extent of suitable land, free of cost, for construction of the permanent building and suitable rent-free temporary accommodation to run the Vidyalaya till the permanent building is constructed.

As per information received from Kendriya Vidyalaya Sangathan (KVS), at present, 51 KVs are functioning in the state of Bihar out of which 17 KVs are functioning from the rent-free temporary building/accommodation provided by the Government of Bihar/ sponsoring authorities. No rent for building/accommodation is being paid by KVS for any KV in the state of Bihar. Government of Bihar is repeatedly reminded regarding providing land for construction of Kendriya Vidyalayas.
